

- (v) Notification SRO No 1983 (204(9)/A/57-PY II), dated the 12th June, 1957, publishing an amendment in the Bombay Wheat (Movement Control) Order, 1956

[Placed in Library See No S-143/57]

- (vi) Notification SRO No 1984 (204(10)/A/57-PY II), dated the 12th June, 1957, publishing an amendment in the Calcutta Wheat (Movement Control) Order, 1956

[Placed in Library See No S-144/57]

- (vii) Notification SRO No 1986 (201(3)/57-PY II), dated the 13th June, 1957, publishing the Inter-Zonal Wheat Movement Control Order, 1957

[Placed in Library See No S-145/57]

- (viii) Notification SRO No 2251 (204(15)/57-PY II), dated the 6th July, 1957, publishing an amendment in the Orissa Rice (Prohibition of Export) Order, 1957

[Placed in Library See No S-146/57]

- (ix) Notification SRO No 2258A (201(4)/57-PY II), dated the 9th July, 1957, publishing the Rice (Southern Zone) Movement Control Order, 1957

[Placed in Library See No S-147/57]

ACTION TAKEN ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN IN THE HOUSE

SHRI MANUBHAI SHAH On behalf of Shri Satyanarayan Sinha I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given during the sessions shown against each —

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|------------------------|----------------------------|
| (i) Statement No II | Seventeenth Session, 1957. |
| (ii) First Statement | Sixteenth Session, 1957. |
| (iii) Statement No VII | Fifteenth Session, 1956. |
| (iv) Statement No. X | Fourteenth Session, 1956 |
| (v) Statement No XII | Thirteenth Session, 1956. |
| (vi) Statement No. XII | Twelfth Session, 1956 |
| (vii) Statement No XII | Eleventh Session, 1955 |

[See Appendix XVIII, Annexure Nos 14 to 20 for (i) to (vii)]

MOTION FOR PAPERS

SHRI BHUPESH GUPTA (West Bengal) Sir, I have given notice of a motion for papers to raise a discussion on the British aggression in Oman. Sir, the matter is being discussed all over the world and an appeal has been made to the Bandung Conference powers and yet our Government is still silent. Therefore, Sir, I would very much request you to impress upon the Government that we have an opportunity in this House to discuss the question of aggression in Oman and to decide on what steps the Government should take in order to stop it.

LEAVE OF ABSENCE TO KAKASHAHEB KALELKAR

MR CHAIRMAN I have to inform Members that the following letter dated the 11th July 1957, has been received from Kakashaheb Kalelkar —

“At the invitation of some Buddhist friends I am proceeding to Japan on the 21st of this month. I am desirous to visit various places in Japan.”

Then there is the international PEN Congress Conference. I am asked to attend this Conference as one of the delegates from India.